

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL Nos. 290, 291, 292, 235, 234 & 236 of 2013**

**Dated : 9<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 290 of 2013**

**ESP Urja Pvt. Ltd. ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate  
Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Mr. Anand K.Ganesan

**Appeal No. 291 of 2013**

**Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate  
Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Mr. Anand K.Ganesan

**Appeal No. 292 of 2013**

**Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate  
Mr. Tejas Karia

Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Mr. Anand K.Ganesan

**Appeal No. 235 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Adv.  
Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal for R.2  
Ms. Shikha Ohri for R.1

**Appeal No. 234 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate  
Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal for R.2  
  
Ms. Shikha Ohri for R-1

**Appeal No. 236 of 2013**

**Gujarat Urja Vikas Nigam Ltd.**

**..... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate  
Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal for R.2  
  
Ms. Shikha Ohri for R-1

**ORDER**

Mr. M.G. Ramachandran, Learned Counsel for the Appellant finished his argument in Appeal No. 236 of 2013.

For making submissions in other Appeal No.(s) 234 & 235 of 2013, Post the matter on **14.07.2014 at 2:30 P.M.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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